

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1859**  
TO BE ANSWERED ON THE 1<sup>st</sup> AUGUST, 2023

**TRAINING SESSION FOR DIGICLAIM MODULE**

1859. SHRI SANGAM LAL GUPTA:  
SHRI ANURAG SHARMA:  
SHRI SURESH KUMAR KASHYAP:  
DR. RAMAPATI RAM TRIPATHI:  
SHRI MAHENDRA SINGH SOLANKY:  
SHRI PRADEEP KUMAR SINGH:  
SHRI P.P. CHAUDHARY:  
SHRI PARBATBHAI SAVABHAI PATEL:  
SHRI PRATAP CHANDRA SARANGI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether 'Digiclaim' module has been launched by the Government recently to bring innovation and transparency in the Pradhan Mantri Fasal Bima Yojana (PMFBY) and if so, the details and its objectives thereof;

(b) whether the Government has planned training sessions for farmers belonging to remote areas on the working of the digitized claim settlement module 'Digiclaim' under the ambit of PMFBY and if so, the details thereof;

(c) whether any new mechanism is involved in the digitized claim settlement module which will deal with the issue of delay in claim settlement present in the existing system;

(d) the percentage of farmers which have used the digital means for the claim settlement under the said yojana;

(e) the details of the claim amount that has been disbursed to the insured farmers in the States of Uttar Pradesh, Himachal Pradesh, Madhya Pradesh and specifically from the Jhansi, Pratapgarh, Deoria, Shimla, Dewas & Balasore Parliamentary Constituencies respectively under PMFBY; and

(f) the various measures being taken by the Government so that maximum number of farmers can get benefited under the said yojana in the country particularly in Bihar and Gujarat?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (d) : For transparent calculation and settlement of claims by insurance companies, claims module namely, DigiClaim has been developed and implemented w.e.f. Kharif 2022 season wherein all the claims are worked out through National Crop Insurance Portal (NCIP) instead of by insurance company and paid to farmers accounts using Public Finance Management System (PFMS). It is an internal system of settlement of claims wherein claims are settled through NCIP and PFMS for monitoring the settlement of claims by Central and State Government. Under digital claim module claims would automatically be worked out through NCIP and settled using

PFMS. Farmers do not operate the DigiClaim module and only Gol & State Govt. functionaries will get access to it. However, on settlement of claims, a SMS with a link is sent to the farmer from which farmer can track the status of payment of claims. Therefore, there is no need for training of farmers for the module.

(e) : Details of claims disbursed for during 2022-23 to the following States is given below :

<b>States</b>	<b>Claims Paid (Rs. in crore)</b>
Uttar Pradesh	595.98
Himachal Pradesh	2.67
Madhya Pradesh	177.22

Constituency-wise data of claims is not maintained.

(f) : The Government has taken several steps to create substantial awareness about the scheme amongst beneficiaries so that they can enroll themselves voluntarily under the scheme to increase the coverage in terms of different crops and areas. The Government has made provisions to ensure availability of adequate funds for awareness of PMFBY. The revised Operational Guidelines for PMFBY which came into effect from 1<sup>st</sup> October 2018 have inter-alia provided that the insurance companies should compulsorily spend atleast 0.5% of the total gross premium collected by them for Information, Education and Communication (IEC) activities.

The Government has actively supported the awareness activities being carried out by the States, implementing Insurance Companies, financial institutions, and Common Service Centres (CSCs) network to disseminate key features of PMFBY amongst farmers and members of Panchayati Raj Institutions (PRIs).

Further, a structured awareness campaign 'Crop Insurance Week/Fasal Bima Saptah' has been initiated by the Ministry of Agriculture and Farmers Welfare since Kharif 2021 season onwards. The core focus of the campaign is to increase the awareness about benefits of the scheme, sensitize the stakeholders and to increase overall enrolment of farmers, thereby helping them to reap the benefits of crop insurance with special focus on identified aspirational/tribal districts.

Along with this, 'Fasal Bima Pathshalas' are also being organized at village/GP level for knowledge building of farmers on various aspects of scheme implementation.

Apart from this, other activities for awareness generation involve the publicity of key features and benefits of the scheme through advertisements in leading National and local newspapers, airing of audio-visual spots on regional / local channels, distribution of IEC material in local languages, dissemination of SMS through Kisan / National Crop Insurance Portal (NCIP) portal and organisation of online workshops of all stakeholders including farmers, Panchayat Members, and other key stakeholders.

Government had also organized a nationwide Doorstep Crop Insurance Policy/receipt Distribution mega drive – 'Meri Policy Mere Haath'. Hard copies of crop insurance policy receipts are distributed to farmers enrolled under PMFBY through special camps at gram Panchayat/village level. All implementing State/UT Governments along with respective insurance companies have been organizing Gram Panchayat level mega policy distribution drive.

This Department is regularly monitoring the implementation of PMFBY through weekly video conference of stakeholders, one to one meetings with insurance companies/States etc. Various innovative technologies are also adopted to increase the timeliness for flow of requisite information/data amongst stakeholders.

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